

**Amount Allocated for Singrauli
Thermal power Station**

3983. SHRI BHIKU RAM JAIN:
Will the Minister of ENERGY be pleased
to state:

(a) the amount allocated for Singrauli
Super Thermal Power Station;

(b) the power generation expected
therefrom; and

(c) when the first unit of the Singrauli
Power Station is likely to be commissioned

THE MINISTER OF STATE IN THE
MINISTRY OF ENERGY (SHRI
VIKRAM MAHAJAN): (a) The Singrauli
Super Thermal Power Station is
being set up at a cost of Rs. 995.17
crores.

(b) The installed capacity of the station
at present would be 2000 MW.

(c) The first unit of 200 MW of the
power station is likely to be commissioned
by February, 1982.

**Review of functioning of State
Electricity Boards**

3384 SHRI HARINATHA MISRA:
Will the Minister of ENERGY be pleased
to state:

(a) whether Government have recently
reviewed the functioning of State Elec-
tricity Boards;

(b) if so, the salient features thereof;

(c) what are (i) the estimated total
cumulative loans outstanding against each
of the State Electricity Boards;

(ii) outstanding dues to be recovered
by each of the State Electricity Boards;

(d) whether Government have accepted
the Rajadhayaksha Committee's recom-

mendations that re-vamping must start at
the top by entrusting selection of Board
Members and Chairman to Independent
Agency; and

(e) if so, what steps have been taken or
are proposed to be taken in this regard?

THE MINISTER OF STATE IN THE
MINISTRY OF ENERGY (SHRI
VIKRAM MAHAJAN) (a) and (b). The
performance of the State Electricity Boards
is primarily the responsibility of the State
Governments. The Central Government
have been reviewing functioning of the
State Electricity Boards on a continuing
basis with a view to improve their overall
performance. Their performance was
recently reviewed at a conference of the
Chairman of SEBs and other senior officials
on July 17, 1981 and specific guidelines
were issued to improve the working of the
State Electricity Boards. These guidelines
cover, *inter alia*, improvement in the fi-
nancial performance of the State Electricity
Boards through betterment of plant and
equipment and increased capacity utili-
sation, rationalisation of tariff structure,
control over manpower and inventory
and better project management.

(c) A statement showing the loans out-
standing on the basis of the audited ac-
counts and the outstanding dues for the
Electricity Boards as on 1st April, 1979
is enclosed.

(d) and (e). The Committee on Power
which examined the functioning of the
State Electricity Boards and Central
organisations engaged in electricity gen-
eration, transmission and distribution,
has made several recommendations for
improving their overall performance.
The recommendations cover, *inter alia*,
the organisational structure of the State
Electricity Boards and the procedures for
selecting their Chairman and Members.
Appropriate action would be taken on
these recommendations in consultation
with the State Governments.

Statement

State Electricity Board	Loans outstanding as at the end of 1978-79	Outstanding dues as at the end of September, 1980
	Rs. crores	Rs. lakhs
1	2	3
Uttar Pradesh	1,600	8,367.1
Maharashtra	789	2,861.4
Punjab	567	N.A.
Madhya Pradesh	499	1,804.6